

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.126
IB-1191(A)(ND)/2019

IN THE MATTER OF:

M/s. Kribhco Infrastructure Ltd

Vs.

M/s. Indo Arya Central Transport Ltd.

...OPERATIONAL CREDITOR

...CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 21.01.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC

For the Respondent

: Mr. P.Nagesh Adv., Mr. Harshal Kumar Mr. Shivam Wadhwa

: Mr. Virender Ganda, Sr. Adv., Mr. Vipul Ganda, Adv.,

Ms Aastha Trivedi, Adv., Mr. Aman Choudhary, Adv.,

Mr. Kartik Kaushal, Adv

ORDER

Counsels for both the sides are present. Pleadings are complete. Counsels for both the sides are directed to file notes on submissions containing 2 pages each along with case law, if any.

List the matter on 18.02.2021 for making final submissions.

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(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-sd-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)